

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT 1)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 10.02.2021  
at 02.00 P.M. THROUGH VIDEO CONFERENCING.

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**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL  
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

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APPLICATION NUMBER : IA/54/2021

PETITION NUMBER : CP/563/IB/2017

NAME OF THE PETITIONER(S) : `Pathukasahasram Raghunathan Raman  
(Liquidator) M/s Of Oceanic Edibles International  
Pvt Ltd

NAME OF THE RESPONDENT(S) :

UNDER SECTION : Sec 35(1)(n) Of IBC 2016 R/w Regulation 47-A

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**ORDER**

Ld. Counsel for the Applicant is present through video conferencing mode.  
None present for the Respondent.

The Applicant is directed to file a Memo listing out the list of dates, which transpired on the date of Liquidation Order passed by this Tribunal together with as to how the reliefs seeking for one year exclusion or extension as the case may be will justified along with the notifications issued by the Government of India and Government of Tamil Nadu as the case may be in relation to COVID Pandemic and Lock Down. Let the same be complied with within a period of one week' from today.

Post this matter on **19.02.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)